

DIVISION BENCH

P-115

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/103(KB)2020
IA(I.B.C)/309(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	GOURI IRON & STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mrs Manju Agarwal ,Adv.] For the Liquidator
Ms. Anju Manot, Adv.]

ORDER

1. Ld.Counsel for the Liquidator present.
2. It is submitted by the Ld. Counsel for the Liquidator that application for dissolution has been filed. However, it is not on record.
3. **IA(I.B.C)/309(KB)2024-** is an application filed by the Liquidator placing on record 5th Progress Report, which is at page 10-16 and this application is duly supported by an affidavit of Liquidator at page 9.
4. This Progress report is taken on record and IA is accordingly **allowed and disposed of**.
5. Post the matter on **20/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ